

M/s Deepanwita  
A. Leo  
B. S. Tripathy  
P. N. Mukherjee

(C)

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No. .... 638640 1994

P. C. Majhi ..... Applicant(s)

Versus

Union of India, etc. .... Respondent(s)

Sr. No	Date	Orders	Office note as to action ( if any ) taken on order
1	9/11/94	REGISTER  <i>R. P. Pandey</i> Dy. Registrar	I.P.O. 2/11/94 23 filed.  <i>W</i> 8/11/94.
2	10.11.94	Leaving liberty to the petitioner to approach this Tribunal when <del>any</del> cause of action for him arises the petition is dismissed without being admitted.  <i>Lo.</i> VICE-CHAIRMAN MEMBER (ADMINISTRATIVE) <i>9/11/94</i>	For this application as 19, the applicant has challenged the process of selection for the post of C.D.P.M.  <i>W</i> 8/11/94.